

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 172
TO BE ANSWERED ON 02.02.2021**

DISCRIMINATION IN OBC ADMISSIONS IN CENTRAL UNIVERSITIES

**172. DR. JAYANTA KUMAR ROY:
SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI NISITH PRAMANIK:
SHRIMATI SANGEETA KUMARI SINGH DEO:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government and the National Commission for Other Backward Classes (OBCs) has recently issued notices on complaints regarding the discrimination in OBC admissions in Central universities in the country and if so, the details thereof;
- (b) whether the Ministry has proposed an amendment in the Rehabilitation Council of India Act 1992, in view of developments in the rehabilitation and education sector and invited suggestions from stakeholders on the same;
- (c) if so, the details thereof;
- (d) whether the Ministry has also unveiled 33 action plans for 2020-21 of all the schemes of the Department of Social Justice and Empowerment;
- (e) if so, the details thereof; and
- (f) the other steps being taken by the Government to protect and promote OBCs in Government Ministries/ Departments?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

- (a): Yes Sir, the NCBC have received complaints from 09 different persons regarding discrimination in OBC admissions in various Central Universities, out of these 08 complaints have been disposed of while a reply is yet to be received in one case from Dr. Hari Singh Gour, Central University, Sagar, Madhya Pradesh.
- (b) & (c): Keeping in view the development in the rehabilitation and education sector, the Department of Empowerment of Persons with Disabilities (DEPwD) has invited comments of the stakeholders on the proposal of amendment of Rehabilitation Council of India (RCI), Act 1992 to align with the provisions of the Rights of Persons with Disabilities (DEPwD) Act, 2016 and also to bring it in line with the National Education policy (NEP), 2020.

(d) & (e): Ministry has unveiled action plans for 2020-21 for the following 33 schemes of the Department of Social Justice and Empowerment:-

1. Post Matric Scholarship for Scheduled Castes
2. Free Coaching for Scheduled Castes and Other Backward Classes
3. Pradhan Mantri Adarsh Gram Yojna
4. Strengthening of Machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989
5. Babu Jagjivan Ram Chhatrawas Yojna
6. Assistance to Vol. Orgns. for Scheduled Castes
7. Pre-matric Scholarship for the children of those engaged in unclean occupation
8. Special Central Assistance to Scheduled Castes Sub Plan
9. National Fellowship for Scheduled Castes
10. Self-Employment Scheme of Liberation & Rehabilitation of Scavengers
11. National Overseas Scholarship for Scheduled Castes
12. Top Class Education for Scheduled Castes
13. Pre Matric Scholarship for Scheduled Castes
14. Information & Mass Education Cell
15. National Action Plan for Senior Citizens
16. National Action Plan on Drug Demand Reduction
17. Integrated Programme for Rehabilitation of Beggars
18. Pre- Matric Scholarship for Other Backward Classes
19. Assistance for Skill Development of Other Backward Classes, De-notified and Nomadic Tribes and Economically Backward Classes
20. Boys and girls Hostels for Other Backward Classes
21. Post Matric Scholarship for Other Backward Classes
22. Scheme for Educational and Economic Development of De-notified and Nomadic Tribes
23. Post Matric scholarship for Economically Backward Classes
24. Interest Subsidy on overseas studies of Other Backward Classes
25. National Fellowship for Other Backward Classes
26. Dr. B.R. Ambedkar Foundation
27. National Institute of Social Defence
28. Dr. Ambedkar International Center
29. National Scheduled Castes Finance and Development Corporations
30. National Safai Karamcharis Finance & Development Corporations
31. Venture Capital Funds for Scheduled Castes
32. Venture Capital Funds for Backward Classes
33. National Backward Classes Finance & Development Corporations.

Action Plan for implementation of above schemes for 2020-21 is available on the website <http://socialjustice.nic.in/> of the Ministry.

(f): The following steps have been taken by the Department to protect and promote OBCs in Government Ministries/Departments:-

- (1) The OBCs have been granted the benefit of 27% reservation in matter of recruitment in Central Government Services and in admissions to Central Government Educational institutions.
- (2) As per Article 338B of the Constitution, it is the duty of the National Commission for Backward Classes (NCBC) to investigate and monitor all matters relating to the safeguards provided to OBCs and to inquire into specific complaints with respect to the deprivation of rights and safeguards of OBCs.
- (3) The Ministry has enhanced income limit criteria for 2020-21 for OBC students under Post Matric Scholarship from Rs. 1.50 lakh to 2.50 lakh per annum. Under Dr. Ambedkar Post Matric Scholarship for EBC income criteria has been increased to Rs. 2.50 Lakh from Rs. 1.00 lakh for 2020-21. Also, under Dr. Ambedkar Interest Subsidy on Educational Loan for overseas studies for OBC/EBC, income limit criteria for BC students increased from Rs 2.50 Lakh to Rs. 8.00 Lakh per annum for 2020-21
